

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5064-5065/2010

(From the judgement and order dated 21/04/2010 in CRLP No.
3535/2010 & CRLP No. 3537/2010 of The HIGH COURT OF A.P AT
HYDERABAD)

AGRICULTURAL MARKET COMMITTEE A.P.ETC.

Petitioner(s)

VERSUS

M/S M.K.EXPORTS, A.P.ETC.ETC.

Respondent(s)

(With appln(s) for stay
WITH SLP(Crl) NO. 5112-5114 of 2010
(With appln(s) for stay and office report)
SLP(Crl) NO. 5144-5145 of 2010
(With appln(s) for stay and office report)
SLP(Crl) NO. 5174 of 2010
(With appln(s) for stay and office report)

Date: 13/04/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mrs.D. Bharathi Reddy,Adv.

For Respondent(s) Mr. Srinivas R. Rao, Adv.
Mr. Abid Ali Beeran P., Adv.
For Mrs. Sudha Gupta,Adv.

Mr. D. Mahesh Babu, Adv
Mr. Ramesh Allanki, Adv.
Ms. Savita Dhandha, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.
Judgment reserved.

(Neetu Khajuria)
Sr.P.A.

(S.S.R. Krishna)
Court Master